

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The Reserve Bank of India has permitted the Caparo Group of Companies to sell 8,30,800 shares of Escorts Ltd. at Rs. 75/- per share to two Indian Companies, viz. M/s. Steelcrete Private Limited and M/s. Surrendra Overseas Ltd., Bombay. The Reserve Bank of India has also permitted the Caparo Group of U.K. to sell 10,40,000 shares of the face value of Rs. 25/-each of DCM Limited at Rs. 75/- per share to three Indian companies viz. M/s. New Bombay Park Hotel Pvt. Ltd., Bombay, M/s. Northern Enterprises Ltd., New Delhi and M/s. Apee-jay Development Pvt. Ltd., Calcutta. The non-resident companies would be permitted to immediately repatriate abroad or credit to the Non-resident (External) Accounts of the said overseas companies the funds only to the extent of the cost of acquisition of the shares sold; the "balance amount (net of Indian taxes)" can be repatriated/credited when such a no objection/tax clearance certificate from the Indian Income tax authorities is submitted.

#### **Shortage of non-judicial stamp papers in Delhi**

1362. SHRIMATI PRATIBHA DEVI-SINGH PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the acute shortage of non-judicial stamp papers and Rs. 2/3 stamp papers, which are used for routine legal documents, in Delhi courts, for the last several months;

(b) if so, what are the reasons therefor; and

(c) what remedial steps Government have taken to ease the problem?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) There has been a shortage of nonjudicial stamp papers and Rs. 2/3

stamp papers in Delhi on account of increased overall demand in different parts of the country and also on account of the difficult position prevailing in regard to paper supplies to the India Security Press, Nasik Road, which has affected production.

(c) Supplies have since been stepped up and the position has improved.

#### **Deposit Insurance Scheme**

1363. DR. MOHD. HASHIM KID WAI: Will the Minister of FINANCE be pleased to state:

(a)- what is the total number of beneficiaries of Deposit Insurance Scheme till September, 1986; and

(b) whether there is any proposal under Government's consideration to increase the limit to Rs. 75000/-?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) The Deposit Insurance and Credit Guarantee Corporation (DICGC) has reported that the total number of depositor/ beneficiaries is not readily available. However, as per information available from 1408 out of 1837 reporting banks as on 30th June, 1985, out of 2238.37 lakhs accounts, 2145.16 lakhs accounts were fully protected and the balances held in these accounts aggregated Rs. 55,934.09 crores.

(b) DICGC has further reported that the insurance cover was last revised from Rs. 20,000/- to Rs. 30,000/-from July, 1, 1980. At present, the Corporation has no proposal to further increase limit of insurance cover.

#### **Robberies and dacoities in Delhi**

1364. DR. MOHD. HASHIM KID WAI: Will the Minister of FINANCE be pleased to state:

(a)' what is the number of bank robberies and dacoities in Delhi during the first half of 1986: